

20

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/207	-	Admission	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1. **SAHANA DEVA NATHAN** PETITIONER
9611171061

Sahana

Counsel for petitioner is present. He has filed memo along with Annexures. Counsel is directed to explain the Tribunal how this petition is maintainable since the Operational Creditor had already moved Civil Court and filed Civil Suit which is pending against the respondent.

List it on 17.07.2017. Registry is directed to verify and put up note about compliance.


MEMBER (T)


MEMBER (J)